

SPECIAL BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1239(KB)2018
IA(I.B.C)/1125(KB)2020,
IA(I.B.C)/758(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	SYNDICATE BANK VS VISA DRUGS & PHARMACEUTICALS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Liquidator

Mr. Jishnu Choudhury, Adv.

Mr. Prantik Garai, Adv.

Ms. Sreejoyee Bose, Adv.

Ms. Mousumi Choudhury, Adv.

Mr. Uday Narayan Mitra, Liquidator in person.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/1125(KB)2020

2. Pleadings are complete.
3. Post this matter on 12.07.2023.

IA(I.B.C)/758(KB)2023

4. This IA has been filed placing on record progress report. Progress report at page 13. This IA is accompanied by an affidavit at page 16. Progress report is taken on record. This IA is accordingly allowed and disposed of.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**